

HARYANA VIDHAN SABHA

II SESSION

BULLETIN NO. 10

Thursday, the 19th March, 2015

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Thursday, the 19th March, 2015 from 10.00 A.M. to 2.17 P.M.)

I. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	5	-	-	11

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: 5

II. WALK OUT

During the Question Hour, all the Members from the Indian National Congress Party, present in the House staged a walk out as a protest against the re-naming of a stadium named after Rajeev Gandhi and certain remarks against Congress Leaders.

III. NON-OFFICIAL RESOLUTION

(i) At 11.00 A.M., Shri Gian Chand Gupta, a member from the Treasury Benches moved the resolution as under :-

“This House recommends to the State Government that the Beti Bachao-Beti Padhao scheme may be implemented as a public movement for making Haryana leading State in the country for the education and upliftment of woman .”

and spoke for 25 minutes.

Smt. Santosh Yadav, Smt. Seema Tirkha, Sh. Nayab Singh, Sh. Subhash Sudha, Sh. Om Parkash Yadav, Smt. Prem Lata, Smt. Rohita Rewri, Dr. Kamal Gupta, Sh. Harvinder Kalyan, Sh. Aseem Goyal, Sh. Subhash Barala, Sh. Mool Chand and Sh. Bakhshish Singh, members from

the Treasury Benches, spoke for 31, 8, 5, 4, 13, 14, 4, 7, 6, 13, 4, 5 and 4 minutes respectively.

Shri Zakir Hussain, Sh. Ravinder Baliaala, Sh. Harichand Midda, Sh. Naseem Ahmed, Sh. Parminder Singh Dhull and Sh. Ram Chand Kamboj, members from the Indian National Lok Dal spoke for 13, 9, 2, 7, 5 and 3 minutes respectively.

Shri Tek Chand Sharma, a member from the Bhahujan Samaj Party spoke for 9 minutes.

On a suggestion made by Sh. Subhash Barala, M.L.A., Sh. Gain Chand Gupta, mover of this Resolution, again moved the Resolution with some amendments as under -

“कि यह सदन माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी का बेटी बचाओ बेटो पढ़ाओ अभियान का हरियाणा प्रदेश के पानीपत जिले से शुभारम्भ करने के लिए धन्यवाद करता है । यह सदन राज्य सरकार से देश में शिक्षा तथा महिला उत्थान के लिए जन आंदोलन के रूप में हरियाणा को अग्रणी राज्य बनाने के लिए पूरे राज्य में इस योजना को लागू किए जाने की सिफारिश करता है ।”

and spoke for 2 minutes.

The motion as amended, was put and carried unanimously.

IV. WELCOME TO THE PUNJAB VIDHAN SABHA M.L.AS.

During the discussion on Non-Official Resolution, the Speaker on behalf of the House, welcomed Rana Gurjit Singh, Sardar Ramanjit Singh and Sardar Shukhwinder Singh Randhawa, M.L.As., Puanjab Vidhan Sabha, who were sitting in the Speaker Gallery to witness the proceedings of the House.

Shri Krishan Lal Panwar, Member from the panel of Chairpersons occupied the Chair from 11.06 A.M. to 1156 A.M.

The Sabha then adjourned till 10.00 A.M. on Friday the 20th March, 2015.

CHANDIGARH
the 19th March, 2015.

SECRETARY